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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. K. MADHUSHEEN  
P. NEERA KANTAN

COUNSEL FOR KOTAK MAHINDRA  
BANK LTD

2. Edward James i/s  
Civil Amardhal  
Mangalada

Counsel for R 2

**ORDER**

Counsel for the applicant present. Counsel representing the RP/Corporate Debtor present. The matter may be posted alongwith CA 7/IB/2018. Put up on 5.06.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

- 54 -

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc